दलहन विकास परियोजना झौर विझेष खाद्यान्न उत्पादन कार्यक्रम कार्यान्वित कर रही है ताकि किसानों को ग्रादान समर्थन मुहैया किया जा सके ।

### **Diversion of Trains at Guntur**

248. DR. YELAMACHILI SIVAJI; Will the Minister Of RACEWAYS be pleased to state:

(a) the trains which are proposed to be diverted via Guntur and what is the target date for this diversion in view of the gauge conversion between Guntur and Macherla; and

(b) what are the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH): (a) and (b) 7053[7054 Hyderabad-Madras Express and 70551 7056 Hyderabad-Narsapur Express will be diverted via Guntur after the track is certified fit for running the trains at 80 KMPH.

### Families assisted under the IRDP in UP

249. SHRI RAJNI RANJAN SAHU: Will the Minister of AGRICULTURE be pleased to state;

(a) what is the number of families given assistance under the Integrated Rural Development Programme in Uttar Pradesh during the year 1989 and go far in 1990; and

(b) what steps are proposed to be taken to give assistance to more fami-lies during the current year?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVE-LOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI UPENDRA NATH VERMA): (a) Number of families given assistance under the Integrated Rural Development Programme in Uttar Pradesh are 633677 in 1989 and 127577 during 1990 upto February, 1990. (b) An allocation of Rs. 14727. 97 lakhs (both Government of India and State Government Shares) has been made to assist 468144 families undei-the IRDP in Uttar Pradesh during the year 1990-91.

# Non-Deposit of PF and Insurance amount by Dunlop India Ltd. etc.

250. SHRI DHULESHWAR MEENA: Will the Minister of LABOUR be pleased to state:

(a) whether it is a fact that Dunlop India Ltd., Shaw & Wallace Co. Ltd., Videocon Co. Ltd. and Mfs. Orson & Nihon Co. Ltd. have been continuously doing numerous neglegenees [Fraud in depositing the amounts with the concerned Government authorities of ESI/ Regional Provident Fund Commissioner's offices; and

(b) if not, what are the details of the amounts deposited by these Com panies during the last three years with the concerned Government Authori ties i. e. ESI & RPFC's offices and what should be the exact figure of amounts which these Companies should deposit?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS P ASWAN): (a) and (b) The requisite information is being collected and will be laid on the Table of the Sabha

# Facilities to industries in Anand Parbat Area, Delhi

251. SHRI DHULESHWAR MEENA: Will the Minister of URBAN DEVE LOPMENT be pleased to state:

(a) whether it is a fact that a number of Mini/Small Scale Industries are functioning in the Anand Prafoat Area of Delhi;

(b) whether it is also a fact that Municipal Authorities[Delhi Administration have issued licenses and elec trie connections to these Industries-,

(c) whether it  $i_s$  a fact Government have declared this area as conforming Area; and

(d) if so, what more facilities Gov- J ernment propose to provide in the near future to this area?

THE MINISTER OF URBAN DEVE-LOPMENT (SHRI MURASOLI

MARAN): (a) Yes, sir.

(b) Yes, Sir.

(c) No, Sir.

(d) Delhi Alministration has decided not to grant any new licences or give new electric connections to the industrial units in the Anand Parbat area.

#### Transfer Policy of D. D. A.

252. SHRI DHULESHWAR MEENA: Will the Minister of URBAN DEVE-LOPMENT be pleased to state:

(a) what is the transfer policy in the case of Commissioner (Slum), DDA, Delhi;

. (b) what is the continuous stay of the. present Commissioner (Slum), D. D. A. Delhi;

(c) whether it is a fact that a number of time proposal to transfer the present Commissioner (Slum) were cancelled at  $th_e$  higflest level; and

(d) what is present position of this case and action being contemplated in the matter?

THE MINISTER OF URBAN DEVE-LOPMENT (SHRI MURASOLI MARAN): (a) to (d) The present Commissioner (Slum & JJR), DDA initially came on deputation as Director (Slum & JJR) on 18-1-84 and this post was subsequently redesignated as Commissioner (Slum & JJR). The officer resigned from Government Service was absorbed against the post of Commissioner (Slum & JJR) in November, 1987. At present there is no proposal  $t_0$  transfer him.

### रेल वुर्धटनाएं ग्रौर जंजोर खोंचने को घटनाएं

253. डा॰ क्रतरार ब्रहमद खानः क्या रेल मंती यह बताने की क्रुपा करेंगे कि : (क) गत पांच महीनों के दौरान कितनी रेल पुर्घटनाएं हुई, उनमें कितने व्यक्ति मारे गये और कुल कितनी श्राधिक हानि हुई ; दुर्घटना के क्या कारण हैं और मरने वालों के परिवारों को क्या वित्तीय सहायत दी गई है ;

(ख) रेलों में जंजीर खींचने की घटनायों, यात्रियों का सामान चोरी होने और गुंडागदी को बढ़ती हुई दुर्घटनाओं को रोकने के लिए सरकार ढारा क्या कदम उठाये जा रहे हूँ;

(ग) क्या जंजीर खींचने की घटनाओं के संबंध मे कोई रिकार्ड रखा जाता है, यदि नहीं, तो उसके क्या कारण हैं क्रीर यदि हां, तो गत एक वर्ष के दौरान विभिन्न रेलों मे जंजीर खींचने की कितनी घटनाएं हुई क्रीर उक्त कार्य के लिये कितने व्यक्तियों को दंडित किया गया तथा उन्हें क्या दंड दिया गया; और

(घ) भविष्य मे रेल टुर्बटनाओं की पुनरावृत्ति को रोकने के लिये सरकार ढ़ारा क्या कदम उठाय जा रहे हैं?

रेल मंत्रालय में उप मंत्री (श्री ग्रजय सिंह) (क) से (घ) सूचना इकटठी की जा रही है ग्रीर सभा पटल पर रख दी जाएगी।

#### Minimum Wages to Agricultural Labour

2-54. SHRI SYED SIBTEY RAZI: Will the Minister of LABOUR be pleased to state:

(a) whether Government are committed to guarantee minimum wages to agricultural labour and workers of unorganised sectors;

(b) if so, the details in this regard;

(c) whether Government have taken so far any steps to achieve its commitments; and